GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 190

TO BE ANSWERED ON THE 02ND FEBRUARY, 2021/ MAGHA 13, 1942 (SAKA)

UPDATION OF CENSUS REGISTER

190. SHRI V.K.SREEKANDAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Government has asked the States to update Census register;
- (b) if so, the details thereof;
- (c) whether the schedule of the National Population Register (NPR) is being finalized;
- (d) if so, whether it is also a fact that the linkage of NPR with National Register of Citizens and the Citizenship Amendment Act has been opposed by many States and Union Territories; and
- (e) if so, the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e): The Government decided to conduct Census 2021 under the Census Act, 1948 in two phases, viz., (a) House listing & Housing Census during April-September, 2020 and (b) Population Enumeration during 9th to 28th February, 2021. It was also decided to update the National Population Register (NPR) under the Citizenship Act, 1955 along with the first phase

of Census. The demographic and other particulars of each family and individual were to be updated/collected during the exercise of updation of NPR. No document is to be collected during this exercise. The Government was in discussions with the States having concerns in regard to the preparation of NPR. Due to outbreak of Covid-19, the first phase of Census, updation of NPR and other related field activities have been postponed.
